

and to prepare long term strategies to check prices; and

(b) if so, the recommendations of the Committee and action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) No, Sir. However, a Special Action Committee of Secretaries meets from time to time to review the price situation and take such action as necessary. The Special Action Committee is not expected to submit any report.

(b) Does not arise.

Purchasing Power of Rupee

1043. SHRI CHITTA MAHATA : Will the Minister of FINANCE be pleased to state :

(a) the present purchasing power capacity of a rupee in comparison to the years 1960, 1970 and 1980; and

(b) the steps Government propose to take to raise the purchasing power capacity of a rupee in the Seventh Five Year Plan ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The purchasing power of the rupee, measured as the reciprocal of the All India Consumer Price Index for industrial workers (Base 1960=100) was 100 paise in 1960, 54.35 paise in 1970, 25.64 paise in 1980 and 16.16 paise in September 1985 (latest available).

(b) Sustained increase in production in response to rising demand holds the key to price stability. Towards this end, the Seventh Five Year Plan lays emphasis on higher agricultural production and on improvement in productivity and cost reduction in industry and other sectors.

World Economic Report Prepared by the World Bank

1044. SHRI CHITTA MAHATA : Will the Minister of FINANCE be pleased to state :

(a) whether Government have studied the World economic report prepared by World Bank staff and other international agencies;

(b) if so, the main recommendations thereof; and

(c) the steps taken by Government in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(b) The main conclusions of the report are that international flows of capital promote global economic development and could allow deficit countries to strike the right balance between reducing their deficits and financing them. The report, however, points out that there are some risks associated with international capital flows, namely such flows may delay the policy reforms required for adjustment and that countries may borrow too much if they misjudge the way in which external economic conditions are going to evolve.

(c) No specific action is contemplated on the Report.

Earnings from Tourism for the Year 1986

1045. SHRI K. KUNJAMBU : Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) whether the target in respect of earnings from tourism for the year 1986 has been revised upwards;

(b) if so, the details thereof; and

(c) the special steps taken to achieve the target ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H.K.L. BHAGAT) : (a) and (b). There is no target for earnings from tourism. The target for Seventh Plan is 2.5 million tourist arrivals by 1990.

(c) Steps taken to boost up tourist arrivals include re-orientation of publicity campaign giving emphasis on consumers advertising, stepping up of public relations with tour operators and travel agents abroad, participation in international travel fairs and exhibitions, development of infrastructural facilities and improvement of transport systems.

Development of Tourism in Kerala

1046. SHRI K. KUNJAMBU : Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) whether a comprehensive plan to develop tourism in Kerala has been prepared;

(b) if so, the details thereof;

(c) whether Union Government will provide special financial assistance to Kerala to implement this plan; and

(d) if so, the details thereof ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H.K.L. BHAGAT) : (a) and (b). Steps are being taken by the State Government to prepare a comprehensive plan for developing tourism in Kerala. A sum of Rs. 9.00 crores has been earmarked for tourism in the 7th Five Year Plan of the State. The State Government propose utilising these funds on schemes involving development of inter waterways, water sports and provision of tourism infrastructure all over the State with specific reference to the beaches and identified centres of tourism importance.

(c) and (d). The Central Department of Tourism has invited project proposals for the 7th Five Year Plan from all States under its approved schemes. The schemes received from the State Governments will be examined on merits for provision of assistance.

Earning of Foreign Exchange for Export of Garment

1047. SHRI SRIHARI RAO : Will the Minister of TEXTILES be pleased to state :

(a) the details of garment manufacturing

companies in the capital, private as well as in the public sector;

(b) the annual exports of garments and annual earnings of foreign exchange thereby;

(c) whether Government are exercising any quality check on them with a view to boost this trade; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) According to the Apparel Export Promotion Council, 283 garment manufacturing companies within the capital are registered with the Council. All of them are in the private sector.

(b) During the last 3 years our total export of garments were as follows :—

Year	Quantity (in million PCS)	Value (in Crores Rs.)
1982	187	634
1983	193	640
1984	231	850

Source—Apparel Export Promotion Council.

(c) and (d). Garments are not subject to compulsory quality control. However, Government has been stressing on need for improving the quality of the exports.

Guidelines for Issue of Bonds for Setting up New Projects

1048. SHRI SRIHARI RAO : Will the Minister of FINANCE be pleased to state :

(a) whether Government have issued guidelines for Government corporate bodies in specified areas of telecommunication and power which can issue Bonds for setting up new projects etc.;

(b) the salient features of these guidelines;